

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT – II**

**Item No. 307  
(IB)- 1071(ND)2018  
IA/2605/2020**

**IN THE MATTER OF:**

**M/s. State Bank of India**

**...Applicant/Petitioner**

**Versus**

**M/s. Shri Shyam Ji Ahrico Exports Pvt. Ltd.**

**...Respondent**

**SECTION**

**U/s 7 of IBC, 2016**

**Order Delivered on 31.08.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Sanjay Kumar Agarwal, Liquidator in person  
Mr. R. Vishnu Kumar, Advocate for Liquidator

**ORDER**

Renotify this case on 11<sup>th</sup> September, 2020.

**-Sd-**

**(L. N. GUPTA)  
MEMBER (T)**

**-Sd-**

**(CH. MOHD. SHARIEF TARIQ)  
MEMBER (J)**